

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2013

Dated : 6th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s Rana Sugars Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Swati Jaiswal for
Mr. Sakesh Kumar for R-1
Ms. Swapna Seshadri

ORDER

At the request of the learned counsel for the respondent no.1, post the matter for hearing on **25th March, 2014** .

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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